

F. No. 01(05)/Circular/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R. K. Puram, New Delhi-110066


Date: 04.05.2026

**ORDER**

The Hon'ble President has constituted the following bench to hear all Central Sales Tax (CST) appeals, with effect from 15.05.2026 until further orders.

1. Ms. Binu Tamta, Hon'ble Member (Judicial)
2. Mr. P. V. Subba Rao, Hon'ble Member (Technical)

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Ms. Binu Tamta, Hon'ble Member (Judicial), CESTAT, New Delhi.
3. SPS to Mr. P. V. Subba Rao, Hon'ble Member (Technical), CESTAT, New Delhi.
4. PA to Registrar, CESTAT, New Delhi.
5. Office Copy/Website.